

National Company Law Tribunal

Allahabad Bench

CP NO. 120/ND/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE COMPANY: *Shardul Vikram Gupta Vs. Gromti Prakashan Pvt. Ltd*

SECTION OF THE COMPANIES ACT/I & B CODE: *397/398 of the Companies Act, 1956*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	<i>Dr. Ramesh Jaiswal</i>	<i>PCMA</i>	<i>Petitioner</i>	<i>[Signature]</i>
2.	<i>Ashish Mr. Sriv.</i>	<i>Adv.</i>	<i>Respondent</i>	<i>[Signature]</i>

CP No. 120/ND/2012

Parties are represented by their respective counsels and PCMA.

Arguments are heard and to be continued.

The matter be listed on 13<sup>th</sup> Dec. 2017.

Date: 30/11/2017

Typed by  
Jyoti  
(Stenographer)

*Sd—*  
H.P. Chaturvedi,  
Member(Judicial)